

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 847 of 2019

M. Sivakumar

...Applicant

Vs

State of Tamil Nadu

...Respondent

FACTUAL AND ACTION TAKEN REPORT FILED BY THE
DISTRICT COLLECTOR, KRISHNAGIRI DISTRICT

I, Dr.S.Prabhakar, I.A.S., son of Thiru.Sundararaju, Hindu, aged about 46 years, residing at the Collector's Bungalow, Krishnagiri and discharging duties as Collector, Krishnagiri District do hereby solemnly affirm and sincerely state as follows:-

1. I am the District Collector, Krishnagiri District and I am filing this Factual and Action Taken Report as such I am well acquainted with the facts of the case from the available records.

2. It is respectfully submitted that the petitioner namely Thiru.M.Sivakumar residing at Baleguli Village and Post, Krishnagiri Taluk and Krishnagiri District has filed this petition by post before the Hon'ble NGT alleging that illegal farming of African catfish also known as 'African magur' is functioning in Krishnagiri District which is banned under the Biological Diversity Act, 2002. The said farming involves feeding of chicken wastes, egg wastes etc. to African catfish causing foul smell and water pollution.


Assistant Director of Fisheries
Krishnagiri.


COLLECTOR
KRISHNAGIRI

3. It is respectfully submitted that the Hon'ble NGT (PB) by order dated 22.10.2019 (received on 27.11.2019) has directed as follows:

“Let the District Magistrate, Krishnagiri District, Tamil Nadu and Tamil Nadu State Pollution Control Board (TNSPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by email at judicial-ngt@gov.in.”

4. It is respectfully submitted that, the in pursuance to the orders of the Hon'ble NGT(PB), New Delhi, the Krishnagiri District Administration has formed 9 Inspection Teams on 05.12.2019 consisting of officials of the Fisheries, Police, Rural Development and Revenue Departments for compliance of the order and to identify the prohibited African Catfish farms and to destroy such stocks immediately.

5. It is further submitted that, the above said 9 Inspection Teams of officials have carried out inspection of all fish ponds in entire Krishnagiri District from 07.12.2019 to 23.12.2019. The inspection teams have identified 259 prohibited African Catfish Farms and destroyed all such stocks completely in Krishnagiri District as reported by the Assistant Director of Fisheries, Krishnagiri District vide Letter Na.Ka.No.1937/E/2015 dated 24.12.2019.


Assistant Director of Fisheries
Krishnagiri.


COLLECTOR
KRISHNAGIRI

6. It is respectfully submitted that all the identified African Catfish Farms have been destroyed in Krishnagiri District and effective action would be taken to destroy the new African Catfish Farms found if any by the District Administration in future in Krishnagiri District.

7. It is submitted that the Taluk wise action taken report in Krishnagiri District is also submitted herewith.

8. It is submitted that at present there are no farming of African Catfish functioning in Krishnagiri District.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Principal Bench) may be pleased to close this petition.


**COLLECTOR
KRISHNAGIRI**

Solemnly affirm at Krishnagiri
on this day of 13th January 2020
and signed his name in my presence.

// before me //


**Assistant Director of Fisheries
Krishnagiri.**

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 847 of 2019

M. Sivakumar

...Applicant

Vs

State of Tamil Nadu

...Respondent

**ACTION TAKEN REPORT FILED BY THE
TAMIL NADU POLLUTION CONTROL BOARD**

I, S.Palanisamy, Son of S.Santhappan, Hindu, aged about 54 years, having my office at O/o. District Environmental Engineer, Tamil Nadu Pollution Control Board, Plot No. 149-A, SIPCOT Industrial Complex, Phase-I, Dharga, Hosur Taluk, Krishnagiri District do hereby solemnly affirm and sincerely state as follows:-

1. I am the District Environmental Engineer, Tamil Nadu Pollution Control Board, Krishnagiri District and I am filing this Action Taken Report on behalf of the Tamil Nadu Pollution Control Board and as such I am well acquainted with the facts of the case from the available records.

2. It is respectfully submitted that the petitioner namely Thiru.M.Sivakumar residing at Baleguli Village and Post, Krishnagiri Taluk and Krishnagiri District has filed this petition by post before the Hon'ble NGT alleging that illegal farming of African catfish also known as 'African mangur' is functioning in Krishnagiri District which is banned under the Biological Diversity Act, 2002. The said farming involves


**Assistant Director of Fisheries
Krishnagiri.**


**DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR**

feeding of chicken wastes, egg wastes etc. to African catfish causing foul smell and water pollution.

3. It is respectfully submitted that the Hon'ble NGT (PB) by order dated 22.10.2019 (received on 27.11.2019) has directed as follows:

"Let the District Magistrate, Krishnagiri District, Tamil Nadu and Tamil Nadu State Pollution Control Board (TNSPCB) look into the matter, take appropriate action in accordance with law and furnish a factual and action taken report in the matter within one month by email at judicial-ngt@gov.in."

4. It is respectfully submitted that, the in pursuance to the orders of the Hon'ble NGT(PB), New Delhi, the Krishnagiri District Administration has formed 9 Inspection Teams on 05.12.2019 consisting of officials of the Fisheries, Police, Rural Development and Revenue Departments for compliance of the order and to identify the prohibited African Catfish farms and to destroy such stocks immediately.

5. It is further submitted that, the above said 9 Inspection Teams of officials have carried out inspection of all fish ponds in entire Krishnagiri District from 07.12.2019 to 23.12.2019. The inspection teams have identified 259 prohibited African Catfish Farms and destroyed all such stocks completely in Krishnagiri District as reported by the Assistant Director of Fisheries, Krishnagiri District vide Letter Na.Ka.No.1937/E/2015 dated 24.12.2019.


Assistant Director of Fisheries
Krishnagiri.


DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR

6. It is respectfully submitted that all the identified African Catfish Farms have been destroyed in Krishnagiri District and effective action would be taken to destroy the new African Catfish Farms found if any by the District Administration in future in Krishnagiri District.

7. It is submitted that the Taluk wise action taken report in Krishnagiri District is also submitted herewith.

8. It is submitted that at present there are no farming of African Catfish functioning in Krishnagiri District.

Under the above circumstances, it is humbly prayed that this Hon'ble National Green Tribunal (Principal Bench) may be pleased to close this petition.



**DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR**

Solemnly affirm at Krishnagiri
on this day of 13th January 2020
and signed his name in my presence.

// before me //



**Assistant Director of Fisheries
Krishnagiri.**

Annexure

Krishnagiri District-(TN): Abstract of Taluk wise action taken report of African Cat Fish farms destroyed in compliance of the order of the Hon'ble NGT, Principal Bench, New Delhi dated 22.10.2019 in Original Application No.847/2019

S.No.	Name of Taluk in Krishnagiri District of Tamil Nadu	Total no of African Cat Fish farms identified	Number of African Cat Fish farms destroyed																Total
			07.12.19	08.12.19	09.12.19	10.12.19	11.12.19	12.12.19	13.12.19	14.12.19	15.12.19	16.12.19	17.12.19	18.12.19	19.12.19	20.12.19	21.12.19	23.12.19	
1	Hosur	33	0	0	0	0	0	8	0	0	0	5	7	9	1	0	0	3	33
2	Denkanikottai	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Anchetty	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
4	Shoolagiri	36	6	0	0	0	0	21	0	4	0	5	0	0	0	0	0	0	36
5(a)	Krishnagiri (Except Kaveripattinam PU)	16	10	0	0	0	2	0	4	0	0	0	0	0	0	0	0	0	16
5(b)	Krishnagiri (Kaveripattinam PU)	124	5	8	0	0	1	9	11	11	0	19	13	0	21	19	4	3	124
6	Bargur	1	0	0	0	1	0	0	0	0	0	0	0	0	0	0	0	0	1
7	Uthangarai	5	0	0	5	0	0	0	0	0	0	0	0	0	0	0	0	0	5
8	Pochampalli	44	3	12	10	10	0	7	2	0	0	0	0	0	0	0	0	0	44
	Total	259	24	20	15	11	3	45	17	15	0	29	20	9	22	19	4	6	259


DISTRICT ENVIRONMENTAL ENGINEER
TAMILNADU POLLUTION CONTROL BOARD
HOSUR


Assistant Director of Fisheries
Krishnagiri.


COLLECTOR
KRISHNAGIRI